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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 173/241-242/NCLT/AHM/2017

Coram: Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2018

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. SHARVIL P MAJMODAR	Advocate	Petitioners	<i>RM:</i>
2.	Mr. Nisarg H. Vyas	Advocate	Respondent	<i>Yogesh</i>

ORDER

Learned Advocate Mr. Sharvil Majmudar present for Petitioners. Learned Advocate Mr. Yogesh Ravani present for Respondents No. 1 to 3.

Petitioner submitted that he has ^{been} not ~~be~~ furnished with the complete copies of preliminary objections to which ^{the} learned lawyer appearing on behalf of respondent conceded and agree to furnish the complete copies along with the documents within three days.

List the matter for hearing before admission on 21.03.2018.

Manora
MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 23rd day of February , 2018.